

C. A. T. Bench, JAIPUR

Date of Order

Orders CP 48/94 Cor 335/92

28.4.94

Sl. Jk. Kaushik, counsel for the petitioner.

Heard. Issue notices of the Contemned Petition to the respondents regarding admission returnable on 22.6.94.

The personal attendance of the respondents is dispensed with for the time being.

[Signature]

(O. P. Sharma)
Administrative Member

[Signature]
Gopal Krishna
Member (Judge)

Regd. A.O.
No. 123 issued
to the respondents
No. R1 & R2 along with
copy of application
& its annexure.
pages. No. 1 to 8
8
29/4/94.

vide no.
2647
2648

date: 3-5-94

R1 & R2
served
3

22/6/94

None present for the applicant
may be listed for admission
on 7/7/94.

The personal attendance of the
respondents is dispensed with for the
time being.

[Signature]

(O. P. Sharma)
Administrative Member

[Signature]
Gopal Krishna
Member (Judge)

case is now
filed down
the side
23/5/94.
3